

* F.No. DGIT(V)/PV/2016-17 / 4190
Directorate General of Income Tax (Vigilance)
1st Floor, Dyal Singh Public Library Building,
1, DeenDayalUpadhyayMarg,
New Delhi

Dated: 19th October, 2016

To

All the Principal Chief Commissioners of Income Tax (CCA)

Sir,

Sub: - Observance of Vigilance Awareness Week, 2016 – Regarding.

Kindly refer to this office letter dated 06.10.2016 on the above mentioned subject. As already informed, this year Vigilance Awareness Week would be observed from 31st October to 5th November, 2016. The theme for the Week is **“Public participation in promoting Integrity and eradicating Corruption.”** I am directed to request that Townhall meetings may be held with the stakeholders (Taxpayers/ Bar Association/ Chartered Accountants etc.) during the Week to discuss the ways and means of promoting Public participation in promoting Integrity and eradicating Corruption.

2. I am further directed to draw your attention to para 2 of the this office letter dated 06.10.2016 wherein a request had been made to organize Special Grievance Redressal camps for tax payers at all appropriate field offices/ Aaykar Sewa Kendras across the country during the period of Vigilance Awareness Week. In this connection I am directed to request that all the officers working in your Region may kindly be directed to concentrate on disposal of pending grievances during the period of Vigilance Awareness Week. The total number of grievances disposed during the week may kindly be intimated to this office in the following format: -

Charge	Total number of grievances pending as on 30.10.2016	Total number of grievances disposed of during the Vigilance Awareness Week 2016
Pr. CIT_1		
Pr. CIT_2		
Pr. CIT_3		
...		

3. I am also directed to forward herewith CVC Circular No.016/VGL/030 dated 23-09-2016 on the above subject. The CVC has exhorted all Ministries/Departments/ Organizations to encourage their customers/ public and corporate entities/ firms etc. to take Integrity Pledge. Text of the two pledges one meant for individuals and the other meant for corporates/entities/firms etc. is enclosed with the above CVC Circular.

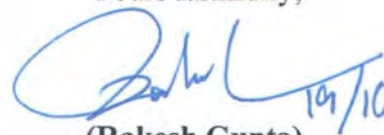
4. In this regard, I am directed to request that arrangements may kindly be made in the offices falling under your Region so that the members of public and representatives of corporate entities/ firms etc. visiting the Income Tax offices during the Vigilance Awareness Week (31.10.2016 to 05.11.2016) may take Integrity Pledge according to their status. A record of names, PAN and/ or mobile numbers of all such persons, who have taken the pledge may be kept. Number of persons taking such Integrity Pledge may kindly be intimated to this office within a week from the end of the Vigilance Awareness Week in the following format: -

Charge	Total number of individuals who took the Integrity pledge	Total number of organizations who took the Integrity pledge
Pr. CIT 1		
Pr. CIT 2		
Pr. CIT 3		
...		

5. The activities mentioned in preceding paragraphs are to be undertaken in addition to other activities suggested in this office letter dated 06.10.2016.

Encl : As above

Yours faithfully,



(Rakesh Gupta)

Addl. Director General (Vigilance) HQ-1,
CBDT, New Delhi.

Copy to:-

- (i) The Addl. Director General (Vigilance) North/East/South/West Zones for information and coordination.
- (ii) The Web Manager, www.irsofficeronline.gov.in with request to display the same on the website.



Additional Director General (Vigilance) HQ-I,
CBDT, New Delhi

O/c

20/10
Rakesh
19-10-2016.

Electronic Address :
CVC-TA: New Delhi

Email Address
vigil@nic.in

Website
www.cvc.nic.in

PABX
4600200

Telex/Fax : 24651186



केन्द्रीय सतर्कता आयोग
CENTRAL VIGILANCE COMMISSION



सतर्कता भवन, जी.पी.ओ. कॉम्प्लेक्स,
ब्लॉक-ए, आई.एन.ए., नई दिल्ली-110023
Satarkta Bhawan, G.P.O. Complex,
Block A, INA, New Delhi 110023

016/NGL/030/32411

सं./No.....

23.09.2016

दिनांक / Dated.....

Circular No. 10/09/16-(II)

Subject:- Observance of Vigilance Awareness Week, 2016.

Central Vigilance Commission had through its circular of even number dated. 19.09.2016 issued instructions for observance of Vigilance Awareness Week this year, from 31st October to 5th November, 2016. The theme for the Week is "Public participation in promoting Integrity and eradicating Corruption".

2. In addition to the activities suggested by the Commission to be conducted within the organisations as well as the outreach activities for public/citizens, in line with the theme this year, to create greater awareness and participation of the public at large, the Commission has envisaged a concept of "Integrity Pledge". As such two Integrity Pledges have been envisaged enlisting support and commitment of the citizens and the other for corporates/entities/firms etc., especially in the private sector to prevent and combat corruption.

3. Both, the "Integrity Pledges" to be taken by individual citizens as well as by corporates, entities, firms etc., affirming their commitment to eradicate corruption and to uphold highest standards of ethical conduct, transparency and good governance would be available as an e-pledge on the Commission's website <http://www.cvc.nic.in>. All Ministries/Departments/Organisations may also provide a hyperlink to the Integrity Pledges on their respective websites/intranet to enable wider participation. Citizens and organisations taking the Integrity Pledge would be provided a certificate acknowledging and appreciating their commitment to the cause of anti-corruption. Copies of both the "Integrity Pledges" are enclosed.

4. The Commission requests all Ministries / Departments /Organisations to disseminate and publicise this initiative to elicit wider participation of all stakeholders and also to encourage their customers/public and corporates / entities/firms, etc., to take the Integrity Pledge.

5. This notification is also available on the Commission's website at <http://www.cvc.nic.in>.

Encl: As stated.

[Handwritten signature]

18/10

Pl. discuss

[Handwritten signature]

Asst. Dy. Dir.
ITO (V)

[Handwritten signature]

(Nilam Sawhney)
Secretary

DP II & PV

To

- (i) The Secretaries of all Ministries/Departments of Government of India.
- (ii) The Chief Secretaries of all States/Union Territories
- (iii) The Comptroller & Auditor General of India
- (iv) The Chairman, Union Public Service Commission
- (v) The Chief Election Commissioner, Election Commission
- (vi) Chief Executives of all CPSEs/Public Sector Banks/ Public Sector Insurance Companies/Financial Institutions/Autonomous Organisations/Societies.
- (vii) All Chief Vigilance Officers in Ministries /Departments /CPSEs / Public Sector Banks/ Public Sector Insurance Companies / Financial Institutions/ Autonomous Organisations/Societies.



Citizens Integrity Pledge

I believe that corruption has been one of the major obstacles to economic, political and social progress of our country. I believe that all stakeholders such as government, citizens and the private sector need to work together to eradicate corruption.

I realise that every citizen should be vigilant and commit to uphold high standards of honesty and integrity at all times and support the fight against corruption.

As a citizen of the country, I, therefore, pledge:

- To follow probity and rule of law in all walks of life;
- To neither take nor offer bribe;
- To perform all tasks in an honest and transparent manner and be accountable to all my actions;
- To take decisions objectively and impartially;
- To act in public interest;
- To lead by example exhibiting integrity in personal behaviour;
- To report any incident of corruption to the appropriate agency.



Integrity Pledge

We believe that corruption has been one of the major obstacles to economic, political and social progress of our country. We believe that all stakeholders such as government, citizens and the private sector, need to work together to eradicate corruption.

We acknowledge our responsibility to lead by example and the need to put in place safeguards, integrity frameworks and code of ethics to ensure that we are not part of any corrupt practice and we tackle instances of corruption with utmost strictness.

We realize that as an Organisation, we need to lead from the front in eradicating corruption and in maintaining highest standards of integrity, transparency and good governance in all aspects of our operations.

We, therefore, pledge that :-

- We shall promote ethical business practices and foster a culture of honesty and integrity;
- We commit to good corporate governance based on transparency, accountability and fairness;
- We shall adhere to all relevant laws, rules and compliance mechanisms in the conduct of business;
- We shall not tolerate bribery in any form or engage in any unethical business practices;
- We shall adopt a code of ethics to ensure ethical behaviour of all our employees and take appropriate action for any transgressions of the code;
- We shall sensitise all employees of laws, regulations etc. relevant to their work for effective discharge of their duties;
- We shall provide a proper grievance redressal mechanism to raise their grievances and report suspicious activities;
- We shall aspire for excellence and protecting the rights and interests of all stakeholders and the society at large.